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ITEM NO.46

COURT NO.3

SECTION XIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).22723/2010

(From the judgement and order dated 18/02/2010 in WP No. 1564/2010
of The HIGH COURT OF A.P AT HYDERABAD)

GR.HYDRABAD MUN.CORP.

Petitioner(s)

VERSUS

M.PRABHAKAR RAO

Respondent(s)

(With appln(s) for c/delay in
additional documents and prayer
report)

filing SLP,permission to file
for interim relief and office
report)

Date: 29/11/2010 This Petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE R.V. RAVEENDRAN
HON'BLE MR. JUSTICE A.K. PATNAIK

For Petitioner(s) Ms. Anuradha Rustagi, Adv.

Mrs.D. Bharathi Reddy,Adv.

For Respondent(s) Mr. A. Dasaratha, Adv.
Mr. Naveen R. Nath,Adv.

UPON hearing counsel the Court made the following
O R D E R

Perused the letter.

List in March 2011.

(Ravi P. Verma)
Court Master

(Mithlesh Gupta)
Court Master